

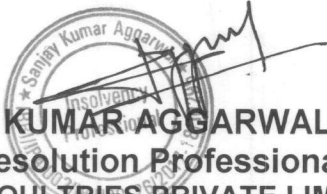
LIST OF CREDITORS ' OF RATTAN POULTIRES PRIVATE LIMITED UNDER REGUATION 13(2) OF IBBI (INSOLVENCY RESOLUTION PROCESS FOR CORPORATE PERSONS) REGULATIONS, 2016

SL No	Name & Address of the Financial Creditors	Amount claimed by creditor(s)	Amount of Claim admitted	Security / interest, If any (Details of Assets/Properties and fixed assets/Inventory, if any.)	Remarks
			Rs.		
1.	<p>Secured Financial Creditors having Voting rights in CoC</p> <p>Canara Bank Specialised Asset Recovery Management Branch (Branch Code CB-5220) Canara Bank , Circle Office 4th Floor, Plot No.1, Sector 34-A, Chandigarh PIN- 160 022 Phone:0172-2601664, 2602336</p>	<p>Claim filed electronically in prescribed Form C on 20.02.2023</p> <p>Amount Claimed by Secured creditor</p> <p>Rs. 23.06 Cr. (RS.12.28 Cr Principal plus interest, penal interest and other expenses incurred by the bankj) as on date of commencement of CIRP (i.e 07.02.2023) in Rattan Poultries Private Limited (CP(IB)NO.59/chd/pb /2022) NPA: 09.02.2019</p>	<p>Amount Admitted by IRP</p> <p>Rs. 23.06 Cr. (RS.12.28 Cr Principal plus interest, penal interest and other expenses incurred by the bankj) as on date of commencement of CIRP (i.e 07.02.2023) in Rattan Poultries Private Limited (CP(IB)NO.59/c hd/pb/2022) NPA: 09.02.2019</p>	<p>Presently, Only 5.8 bighs land vide Khewat No.14, khatoni No.66, Khasara no.154 (5-16) vide Sale Deed No.103 dated 20.04.2009 in the name of corporate debtor Rattan Poultries Private Limited out of total 73,86 bighas comman land at site. (68,78 bighas land is in the personnel name of suspended director Sh.Ranjit Singh and other fixed assets /stocks, if any for availing the various borrowing facilities in the name of corporate debtor (As per Form C)</p>	Nil
	TOTAL CLAIM	Rs.23.06 Cr.	Rs.23.06 Cr.		
2	<p>Unsecured Financial Creditors (Not having voting rights) being related parties of the corporate debtor Other Un-secured Creditors, if any</p>	No Claim/Nil	No Claim/Nil	No Claim/Nil	Nil
3	<p>Operational Creditors , if any.</p>	No Claim/Nil	No Claim/Nil	No Claim/Nil	Nil



4	Claims Of Employees & Workmen (Present / Past)	No Claim/Nil	No Claim/Nil	No Claim/Nil	Nil
5	Claims by Creditors in a Class	No Claim/Nil	No Claim/Nil	No Claim/Nil	Nil
6	Claims by Other Creditors , if any	No Claim/Nil	No Claim/Nil	No Claim/Nil	Nil

Hence, Total Claim filed by creditors of the corporate debtor Rattan Poultries Private Limited as filed upto 21.02.2023 (Last date of filing of claim as per PA) is Rs.23.06 Crores and admitted claim is Rs.23.06 Crores.



SANJAY KUMAR AGGARWAL

Interim Resolution Professional in the matter of
RATTAN POULTRIES PRIVATE LIMITED (CIN NO. U01222PB1999PTC022555)
 Regn. No. IBBI/IPA-002/IP-N00126/2017-18/10295

Date : 28.02.2023

Place : Mohali